

HIGH COURT OF CHHATTISGARH, BILASPUR

//MEMO//

No. **11177**.....R(J)/2022

Bilaspur, dated 09.09.2022

To

1. The President, High Court Bar Association,
High Court of Chhattisgarh, Campus, Bilaspur (C.G).
2. Secretary, State Bar Council,
C.G. High Court Campus, Bilaspur (C.G).
3. Advocate General, High Court of Chhattisgarh, Bilaspur.
4. Assistant Solicitor General of India,
C.G. High Court Campus, Bilaspur (C.G).

Sub:- Regarding 40 hours Mediation Training Programme to the
Advocates.

On the subject cited above, this is to inform you that Hon'ble Committee to monitor Mediation Centres in the High Court and the Subordinate Courts has been pleased to resolve in the meeting dated 05.08.2022 to provide 40 hours Mediation Training to the Advocates as well as the Judicial Officers.

In view of the above situation, you are hereby requested to circulate this matter amongst the Advocates who are interested to undergo 40 hours Mediation Training Programme. Copy of the prescribed format of application alongwith necessary instruction is enclosed herewith for your ready reference and further action at your end.

Enclosure: As above


(K. Vinod Kujur)
Registrar (Judicial)

FORMAT OF APPLICATION FOR 40 HOURS MEDIATION TRAINING

NAME OF THE ADVOCATE - _____

ADDRESS - _____

DATE OF BIRTH - _____

REGISTRATION NUMBER - _____

DATE OF REGISTRATION - _____

MOBILE NUMBER - _____

Email ID - _____

Date :

Signature

Place :

- NOTE :**
- (1) The person applying shall for atleast 10 years been an Advocate on the first day of August, 2022.
 - (2) The duly filled application alongwith self attested photocopy of Registration Certificate is to be submitted in the High Court Mediation Centre on or before 30.09.2022.